\202ITEM NO.101 COURT NO.6 SECTION IIA
[PART HEARD]

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 948 OF 2006

VARGHESE K. JOSEPH Appellant (s)

VERSUS

THE CUSTODIAN & ORS. Respondent(s)

Date: 01/12/2010 This Appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s) Mr. Pravin Satale, Adv.
Mr. Naresh Kumar,Adv.

For Respondent(s)
Mr. Subramonium Prasad,Adv.
Mr. Shyam D. Nandan, Adv.
Ms. Shweta Mazumdar, Adv.
Mr. Rajat Khattri, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

(Rajesh Dham)
Court Master

(Indu Satija)
Court Master